



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ६, अंक १६(३) ]

शनिवार, मार्च १४, २०२०/फाल्गुन २४, शके १९४१

[ पृष्ठे ८४, किंमत : रुपये २७.००

असाधारण क्रमांक ३६

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation Bill, 2020 (L. A. Bill No. XXX of 2020), introduced in the Maharashtra Legislative Assembly on the 14th March 2020, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,  
Secretary (Legislation) to Government,  
Law and Judiciary Department.

**L. A. BILL No. XXX OF 2020.**

*A BILL*

*to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2021.*

WHEREAS by virtue of article 204 of the Constitution of India, it is necessary to provide for the passing of an Appropriation Act for the appropriation of certain sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2021; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-first Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation Act, 2020. Short title.

Withdrawal  
of Rs.  
45,06,36,69,18,000  
out of  
the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2020-  
2021.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of four lakhs fifty thousand six hundred and thirty six crores, sixty nine lakhs, eighteen thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2021, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2021.

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>A-Expenditure on Revenue Account</b>					
<b>General Administration Department</b>					
A-1	Governor and Council of Ministers	2012, 2013, Council of Ministers	35,79,00,000	29,68,16,000	65,47,16,000
A-2	Elections	2015, Elections	9,15,17,50,000	...	9,15,17,50,000
A-3	Public Service Commission.	2051, Public Service Commission.	26,89,000	57,29,74,000	57,56,63,000
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075, Secretariat-General Services Public Works Other Administrative Services Miscellaneous General Services	11,25,24,49,000	1,05,000	11,25,25,54,000
A-5	Social Services	2216, 2235, 2250, 2251, Housing Social Security and Welfare Other Social Services Secretariat-Social Services	2,83,92,07,000	...	2,83,92,07,000
A-6	Information and Publicity	2220, Information and Publicity	3,02,42,00,000	1,42,000	3,02,43,42,000
A-7	Civil Aviation	3053, Civil Aviation	2,38,99,15,000	...	2,38,99,15,000
A-8	Census, Surveys and Statistics	3454, Census, Surveys and Statistics	9,00,00,00,000	...	9,00,00,00,000
Total-General Administration Department			38,01,81,10,000	87,00,37,000	38,88,81,47,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>Home Department.</b>					
B-1	Police Administration	2014, 2055, 2070, Other Administrative Services	2,00,48,20,01,000	4,00,50,000	2,00,52,20,51,000
B-2	State Excise	2039, State Excise	2,14,52,27,000	1,51,000	2,14,53,78,000
B-3	Transport Administration	2041, 3055, 3056, Taxes on Vehicles Road Transport Inland Water Transport	21,64,48,27,000	50,00,00,000	22,14,48,27,000
B-4	Secretariate and Other General Services	2045, 2052, Other Taxes and Duties on Commodities and Services Secretariat-General Services	70,18,72,000	...	70,18,72,000
B-5	Jails	2056, Jails	4,19,02,09,000	...	4,19,02,09,000
B-6	General Services	2217, 2235, 2250, 2406, Urban Development Social Security and Welfare Other Social Services Forestry and Wild Life	5,32,01,000	...	5,32,01,000
B-7	Economic Services	3001, 3051, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. Ports and Light Houses	4,50,50,00,000	...	4,50,50,00,000
B-9	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,000	...	7,000
Total-Home Department.			2,33,72,23,44,000	54,02,01,000	2,34,26,25,45,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>Revenue and Forests Department.</b>					
C-1	Revenue and District Administration	2029, 2045, 2053, 2070,	28,35,14,73,000	8,54,000	28,35,23,27,000
		Land Revenue Other Taxes and Duties on Commodities and Services District Administration. Other Administrative Services			
C-2	Stamps and Registration	2030,	2,94,96,81,000	7,000	2,94,96,88,000
C-3	Interest Payments	2049,	...	2,000	2,000
C-4	Secretariat and Other General Services	2052, 2059, 2075,	65,87,33,000	20,04,000	66,07,37,000
		Secretariat-General Services Public Works Miscellaneous General Services			
C-5	Other Social Services	2217, 2225, 2235, 2250,	48,04,85,000	11,000	48,04,96,000
		Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services			
C-6	Relief on Account of Natural Calamities	2245,	1,07,44,39,07,000	4,000	1,07,44,39,11,000
C-7	Forest	2406, 2415, 2551,	30,80,00,31,000	50,000	30,80,00,81,000
		Forestry and Wild Life Agricultural Research and Education Hill Areas			
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	...	10,00,00,000	10,00,00,000
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Revenue and Forests Department.	1,70,68,43,10,000	10,29,32,000	1,70,78,72,42,000
		<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>			
D-1	Interest Payments	2049, Interest Payments	...	30,66,60,000	30,66,60,000
D-2	Social Security and Welfare	2235, Social Security and Welfare	1,02,60,000	...	1,02,60,000
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2415, Agricultural Research and Education	86,08,87,26,000	8,00,000	86,08,95,26,000
D-4	Animal Husbandry	2403, Animal Husbandry	13,32,72,77,000	3,50,000	13,32,76,27,000
D-5	Dairy Development	2404, Dairy Development	4,88,63,99,000	50,00,000	4,89,13,99,000
D-6	Fisheries	2405, Fisheries	2,10,53,95,000	1,50,000	2,10,55,45,000
D-7	Secretariate and Other Economic Services	2702, Minor Irrigation 3451, Secretariat-Economic Services	58,88,40,000	...	58,88,40,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	1,07,00,68,97,000	31,29,60,000	1,07,31,98,57,000
		<b>School Education and Sports Department.</b>			
E-1	Interest Payments	2049, Interest Payments	...	18,90,46,89,000	18,90,46,89,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
E-2	General Education	2202, General Education	5,89,87,65,30,000	14,86,000	5,89,87,80,16,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life	4,17,52,69,000	2,000	4,17,52,71,000
Total-School Education and Sports Department.			5,94,05,17,99,000	18,90,61,77,000	6,12,95,79,76,000
<b>Urban Development Department.</b>					
F-1	Interest Payments	2049, Interest Payments	...	1,000	1,000
F-2	Urban Development and Other Advance Services	2053, District Administration. 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges	1,62,92,23,79,000	1,000	1,62,92,23,80,000
F-3	Secretariat and Other Social Services	2230, Labour and Employment 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life 3475, Other General Economic Services	1,26,36,93,000	...	1,26,36,93,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,21,94,95,43,000	...	2,21,94,95,43,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Urban Development Department.	3,86,13,56,15,000	2,000	3,86,13,56,17,000
		<b>Finance Department.</b>			
G-1	Sales Tax Administration	2020, 2040, 3475, Other General Economic Services	9,48,21,56,000	1,00,000	9,48,22,56,000
G-2	Other Fiscal and Miscellaneous Services	2070, 2075, Miscellaneous General Services	18,17,39,40,000	...	18,17,39,40,000
G-3	Interest Payment and Debt Servicing	2048, 2049, Appropriation for Reduction or Avoidance of Debt Interest Payments	...	3,43,05,10,72,000	3,43,05,10,72,000
G-4	Secretariat-General Services	2052, Secretariat-General Services	48,59,77,000	...	48,59,77,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	4,13,43,91,000	2,00,000	4,13,45,91,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	2,91,36,54,61,000	90,44,69,000	2,92,26,99,30,000
G-7	Social Security and Welfare	2235, 2406, Social Security and Welfare Forestry and Wild Life	1,54,03,62,000	...	1,54,03,62,000
		Total-Finance Department.	3,25,18,22,87,000	3,43,95,58,41,000	6,69,13,81,28,000
		<b>Public Works Department.</b>			
H-2	Other Administrative and Social Services	2070, Other Administrative Services	1,15,00,000	...	1,15,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
				(4)	
H-3	Housing	2216, Housing	4,02,50,21,000	...	4,02,50,21,000
H-4	Secretariat and Other Economic Services	2406, Forestry and Wild Life 3051, Ports and Light Houses 3053, Civil Aviation 3451, Secretariat-Economic Services	78,94,35,000	...	78,94,35,000
H-5	Roads and Bridges	3054, Roads and Bridges	55,96,57,55,000	15,00,000	55,96,72,55,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour and Employment 2403, Animal Husbandry 2405, Fisheries	30,59,20,27,000	4,75,36,000	30,63,95,63,000
			91,38,37,38,000	4,90,36,000	91,43,27,74,000
		Total-Public Works Department.			
		<b>Water Resources Department.</b>			
I-1	Interest Payments	2049, Interest Payments	...	7,81,66,37,000	7,81,66,37,000
I-2	Social Security and Welfare	2235, Social Security and Welfare	2,00,00,000	...	2,00,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.	
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.		
I-3	Irrigation, Power and Other Economic Services	2402, 2406, 2701, 2702, 2705, 2711, 2801, 3402,	Soil and Water Conservation Forestry and Wild Life Major and Medium Irrigation Minor Irrigation Command Area Development Flood Control and Drainage Power Space Research	23,05,30,09,000	...	23,05,30,09,000
I-4	Secretariat-Economic Services	3451,	Secretariat-Economic Services	58,00,50,000	...	58,00,50,000
			Total-Water Resources Department.	23,65,30,59,000	7,81,66,37,000	31,46,96,96,000
<b>Law and Judiciary Department.</b>						
J-1	Administration of Justice	2014,	Administration of Justice	23,43,01,13,000	4,31,46,86,000	27,74,47,99,000
J-2	Secretariat and Other Social and Economic Services	2052, 2070, 2235, 2250, 2406, 3475,	Secretariat-General Services Other Administrative Services Social Security and Welfare Other Social Services Forestry and Wild Life Other General Economic Services	1,50,21,28,000	5,00,000	1,50,26,28,000
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	7,32,60,000	...	7,32,60,000
			Total-Law and Judiciary Department.	25,00,55,01,000	4,31,51,86,000	29,32,06,87,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
<b>Industries, Energy and Labour Department.</b>					
K-1	Other Taxes and Duties on Commodities and Services	2045,	69,27,56,000	...	69,27,56,000
K-2	Interest Payments	2049,	...	3,65,03,00,000	3,65,03,00,000
K-3	Stationary and Printing	2057,	2,27,94,32,000	4,00,000	2,27,98,32,000
		2058,			
		2406,			
K-4	Labour and Employment	2230,	2,78,35,05,000	...	2,78,35,05,000
K-5	Social Security and Welfare	2235,	21,01,000	...	21,01,000
K-6	Energy	2801,	85,91,97,99,000	...	85,91,97,99,000
		2810,			
K-7	Industries	2851,	34,79,03,96,000	1,000	34,79,03,97,000
		2852,			
		2853,			
K-8	Secretariat-Economic Services	3451,	25,99,07,000	...	25,99,07,000
Total-Industries, Energy and Labour Department.			1,26,72,78,96,000	3,65,07,01,000	1,30,37,85,97,000
<b>Rural Development Department.</b>					
L-1	Interest Payments	2049,	...	15,78,61,00,000	15,78,61,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
L-2	District Administration.	2053, District Administration.	60,32,73,24,000	1,00,000	60,32,74,24,000
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges	1,09,49,99,18,000	...	1,09,49,99,18,000
L-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	1,77,66,67,000	...	1,77,66,67,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	5,42,31,12,000	7,60,05,44,000	13,02,36,56,000
		Total-Rural Development Department.	1,77,02,70,21,000	23,38,67,44,000	2,00,41,37,65,000
		<b>Food, Civil Supplies and Consumer Protection Department.</b>			
M-1	Social Security and Welfare	2235, Social Security and Welfare	10,00,000	...	10,00,000
M-2	Food, Storage and Warehousing	2408, Food, Storage and Warehousing	27,32,66,46,000	50,02,52,000	27,82,68,98,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services 3475, Other General Economic Services	1,01,50,66,000	...	1,01,50,66,000
		Total-Food, Civil Supplies and Consumer Protection Department.	28,34,27,12,000	50,02,52,000	28,84,29,64,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>Social Justice and Special Assistance Department.</b>					
N-1	Interest Payments	2049, Interest Payments	...	6,94,53,000	6,94,53,000
N-2	Secretariat and Other Social Services	2053, District Administration. 2202, General Education 2216, Housing 2251, Secretariat-Social Services	13,41,48,50,000	1,000	13,41,48,51,000
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2402, Soil and Water Conservation 2403, Animal Husbandry 2405, Fisheries 2406, Forestry and Wild Life 2408, Food, Storage and Warehousing 2435, Other Agricultural Programmes 2501, Special Programmes for Rural Development 2505, Rural Employment	1,17,62,11,09,000	5,00,000	1,17,62,16,09,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
N-6	District Schemes	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	26,47,81,29,000	...	26,47,81,29,000
		Total-Social Justice and Special Assistance Department.	1,57,51,40,88,000	6,99,54,000	1,57,58,40,42,000
		<b>Planning Department.</b>			
O-1	District Administration.	2053, District Administration.	3,67,80,00,000	...	3,67,80,00,000
O-2	Social Security and Welfare	2235, Social Security and Welfare	4,00,000	...	4,00,000
O-3	Rural Employment	2505, Rural Employment	26,67,54,09,000	55,00,00,000	27,22,54,09,000
O-4	Other Rural Development Programmes	2515, Other Rural Development Programmes	1,01,12,02,000	...	1,01,12,02,000
O-6	Other Scientific Research	3425, Other Scientific Research	79,37,11,000	...	79,37,11,000
O-7	Secretariat-Economic Services	3451, Secretariat-Economic Services	1,25,28,70,000	5,12,50,000	1,30,41,20,000
O-8	Tourism	3452, Tourism	1,75,35,000	...	1,75,35,000
O-9	Census, Surveys and Statistics	3454, Census, Surveys and Statistics	82,81,84,000	1,000	82,81,85,000
O-14	District Plan-Mumbai City	2202, General Education	97,16,75,000	...	97,16,75,000
		2203, Technical Education.			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2405, Fisheries			
		2801, Power			
		2851, Village and Small Industries			
		3451, Secretariat-Economic Services			
		3452, Tourism			
O-16	District Plan-Mumbai Suburban	2202, General Education	2,99,32,96,000	...	2,99,32,96,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2801, Power			
		2851, Village and Small Industries			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat-Economic Services			
		3452, Tourism			
O-18	District Plan-Thane	2202, General Education	2,67,85,02,000	...	2,67,85,02,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-20	District Plan-Raigad		1,66,51,32,000	...	1,66,51,32,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3056,	Inland Water Transport				
3451,	Secretariat-Economic Services				
3452,	Tourism				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-22	District Plan-Ratnagiri	2202, General Education	1,65,91,94,000	...	1,65,91,94,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-24	District Plan-Sindhudurg		1,19,97,16,000	...	1,19,97,16,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-26	District Plan-Pune	2202, General Education	5,18,74,23,000	...	5,18,74,23,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-28	District Plan-Satara	2202, General Education	2,59,15,76,000	...	2,59,15,76,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-30	District Plan-Sangli	2204, Sports and Youth Services	2,34,03,36,000	...	2,34,03,36,000
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
O-32	District Plan-Solapur	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,44,65,49,000	...	3,44,65,49,000
O-34	District Plan-Kolhapur	2202, General Education	2,60,84,39,000	...	2,60,84,39,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-36	District Plan-Nashik		3,33,78,00,000	...	3,33,78,00,000
2202,		General Education			
2203,		Technical Education.			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-38	District Plan-Dhule		1,43,31,86,000	...	1,43,31,86,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-40	District Plan-Jalgaon		2,96,04,19,000	...	2,96,04,19,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-42	District Plan-Ahmednagar		3,26,12,00,000	...	3,26,12,00,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-44	District Plan-Nandurbar		98,40,00,000	..	98,40,00,000
2202,		General Education			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3054,		Roads and Bridges			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-46	District Plan-Aurangabad	2202, General Education	2,53,58,36,000	...	2,53,58,36,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-48	District Plan-Jalna	2202, General Education	1,62,86,19,000	...	1,62,86,19,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-50	District Plan-Parbhani	3604,	1,80,76,80,000	...	1,80,76,80,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-52	District Plan-Nanded	2202, General Education	2,44,89,50,000	...	2,44,89,50,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-54	District Plan-Beed	2202,	General Education	2,36,35,57,000	...
				2,36,35,57,000	2,36,35,57,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-56	District Plan-Latur		2,09,94,65,000	...	2,09,94,65,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-58	District Plan-Osmanabad		2,10,09,81,000	...	2,10,09,81,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education	1,03,05,70,000	...	1,03,05,70,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
O-60	District Plan-Hingoli		1,03,05,70,000	...	1,03,05,70,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
O-62	District Plan-Nagpur		2,98,38,98,000	...	2,98,38,98,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-64	District Plan-Wardha		1,27,66,58,000	...	1,27,66,58,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other			
2230,		Backward Classes and Minorities.			
2235,		Labour and Employment			
2236,		Social Security and Welfare			
2403,		Nutrition			
2405,		Animal Husbandry			
2406,		Fisheries			
2425,		Forestry and Wild Life			
2501,		Co-operation			
2515,		Special Programmes for Rural Development			
2702,		Other Rural Development Programmes			
2801,		Minor Irrigation			
2851,		Power			
3054,		Village and Small Industries			
3451,		Roads and Bridges			
3452,		Secretariat-Economic Services			
3604,		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-66	District Plan-Bhandara		1,17,39,21,000	...	1,17,39,21,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other			
2230,		Backward Classes and Minorities.			
2235,		Labour and Employment			
		Social Security and Welfare			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-68	District Plan-Chandrapur	2202, General Education	1,67,76,15,000	...	1,67,76,15,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-70	District Plan-Gadchiroli		2,26,34,82,000	...	2,26,34,82,000
2202,		General Education			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2236,		Nutrition			
2403,		Animal Husbandry			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
3452,	Tourism				
O-72	District Plan-Gondia		1,27,92,42,000	...	1,27,92,42,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-74	District Plan-Amaravati	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2403, Animal Husbandry 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development 2515, Other Rural Development Programmes 2702, Minor Irrigation 2801, Power 2851, Village and Small Industries 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,11,99,91,000	...	2,11,99,91,000
O-76	District Plan-Akola	2202, General Education	1,17,46,30,000	...	1,17,46,30,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-78	District Plan-Yavatmal		2,38,91,08,000	...	2,38,91,08,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
O-80	District Plan-Buldhana		1,82,77,89,000	...	1,82,77,89,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3451, Secretariat-Economic Services			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-82	District Plan-Washim		1,37,70,11,000	...	1,37,70,11,000
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-84	District Plan-Palghar		1,11,60,73,000	...	1,11,60,73,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2230,		Labour and Employment			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department.	1,10,25,08,30,000	60,12,51,000	1,10,85,20,81,000
		<b>Parliamentary Affairs Department.</b>			
P-1	Secretariat-General Services	2052, Secretariat-General Services	3,56,05,000	...	3,56,05,000
P-2	Social Security and Welfare	2235, Social Security and Welfare	60,000	...	60,000
		Total-Parliamentary Affairs Department.	3,56,65,000	...	3,56,65,000
		<b>Housing Department.</b>			
Q-1	Interest Payments	2049, Interest Payments	...	41,71,63,000	41,71,63,000
Q-2	Other Administrative Services	2070, Other Administrative Services	2,94,07,000	...	2,94,07,000
Q-3	Housing	2216, Housing	44,73,17,32,000	...	44,73,17,32,000
		2217, Urban Development			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
Q-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	9,64,04,000	...	9,64,04,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.	
		Total-Housing Department.	44,85,75,43,000	41,71,63,000	45,27,47,06,000
		<b>Public Health Department.</b>			
R-1	Medical and Public Health	2210, Medical and Public Health	1,01,72,58,67,000	55,01,000	1,01,73,13,68,000
		2211, Family Welfare			
		2235, Social Security and Welfare			
R-2	Secretariat-Social Services	2251, Secretariat-Social Services	15,59,47,000	...	15,59,47,000
		2406, Forestry and Wild Life			
		Total-Public Health Department.	1,01,88,18,14,000	55,01,000	1,01,88,73,15,000
		<b>Medical Education and Drugs Department.</b>			
S-1	Medical and Public Health	2210, Medical and Public Health	40,60,38,79,000	1,00,000	40,60,39,79,000
S-2	Social Security and Welfare	2235, Social Security and Welfare	40,00,000	...	40,00,000
S-3	Secretariat-Social Services	2251, Secretariat-Social Services	17,65,41,000	1,000	17,65,42,000
		2406, Forestry and Wild Life			
		Total-Medical Education and Drugs Department.	40,78,44,20,000	1,01,000	40,78,45,21,000
		<b>Tribal Development Department.</b>			
T-1	Interest Payments	2049, Interest Payments	...	48,10,22,000	48,10,22,000
T-2	Co-operation.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	97,56,67,000	...	97,56,67,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
T-3	Social Security and Welfare	2235, Social Security and Welfare	46,80,000	...	46,80,000
T-4	Secretariat-Social Services	2251, Secretariat-Social Services	20,92,39,000	...	20,92,39,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059, Public Works 2202, General Education 2204, Sports and Youth Services 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2401, Crop Husbandry 2402, Soil and Water Conservation 2403, Animal Husbandry 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2435, Other Agricultural Programmes 2501, Special Programmes for Rural Development 2505, Rural Employment 2702, Minor Irrigation 2801, Power 2810, New and Renewable Energy 2851, Village and Small Industries	86,04,29,40,000	...	86,04,29,40,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
T-9	District Schemes	2852, Industries 3054, Roads and Bridges 3055, Road Transport	16,02,50,49,000	...	16,02,50,49,000
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	1,03,25,75,75,000	48,10,22,000	1,03,73,85,97,000
		Total-Tribal Development Department.			
		<b>Environment Department.</b>			
U-1	Interest Payments	2049, Interest Payments	...	6,36,08,000	6,36,08,000
U-2	Social Security and Welfare	2235, Social Security and Welfare	60,000	...	60,000
U-3	Secretariat-Social Services	2251, Secretariat-Social Services	6,18,72,000	...	6,18,72,000
U-4	Ecology and Environment	3435, Ecology and Environment	4,50,70,00,000	...	4,50,70,00,000
		Total-Environment Department.	4,56,89,32,000	6,36,08,000	4,63,25,40,000
		<b>Co-operation, Marketing and Textiles Department.</b>			
V-1	Interest Payments	2049, Interest Payments	...	26,96,00,000	26,96,00,000
V-2	Co-operation.	2070, Other Administrative Services 2235, Social Security and Welfare 2406, Forestry and Wild Life 2425, Co-operation 2435, Other Agricultural Programmes	86,55,41,00,000	1,60,000	86,55,42,60,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
2851,		Village and Small Industries			
2852,		Industries			
3451,		Secretariat-Economic Services			
3456,		Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department.	86,55,41,00,000	26,97,60,000	86,82,38,60,000
		<b>Higher and Technical Education Department.</b>			
W-1	Interest Payments	2049, Interest Payments	...	3,97,27,97,000	3,97,27,97,000
W-2	General Education	2202, General Education	82,50,12,93,000	1,98,000	82,50,14,91,000
W-3	Technical Education.	2203, Technical Education.	18,89,78,88,000	1,50,000	18,89,80,38,000
W-4	Art and Culture	2205, Art and Culture	4,04,07,58,000	...	4,04,07,58,000
W-5	Social Security and Welfare	2235, Social Security and Welfare	18,50,000	...	18,50,000
W-6	Secretariat-Social Services	2251, Secretariat-Social Services	25,33,73,000	...	25,33,73,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2406, Forestry and Wild Life	1,00,00,000	...	1,00,00,000
		Total-Higher and Technical Education Department.	1,05,70,51,62,000	3,97,31,45,000	1,09,67,83,07,000
		<b>Women and Child Development Department.</b>			
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	35,13,19,00,000	...	35,13,19,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		2406, Forestry and Wild Life			
X-2	Secretariat-Social Services	2251, Secretariat-Social Services	11,17,03,000	...	11,17,03,000
		Total-Women and Child Development Department.	35,24,36,03,000	...	35,24,36,03,000
		<b>Water Supply and Sanitation Department.</b>			
Y-1	Interest Payments	2049, Interest Payments	...	25,00,00,000	25,00,00,000
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	55,09,01,31,000	60,00,000	55,09,61,31,000
Y-3	Social Security and Welfare	2235, Social Security and Welfare	16,00,000	...	16,00,000
		2406, Forestry and Wild Life			
Y-4	Minor Irrigation	2702, Minor Irrigation	50,90,73,000	...	50,90,73,000
Y-5	Secretariat-Economic Services	3451, Secretariat-Economic Services	19,62,75,000	...	19,62,75,000
		Total-Water Supply and Sanitation Department.	55,79,70,79,000	25,60,00,000	56,05,30,79,000
		<b>Skill Development and Entrepreneurship Department</b>			
ZA-1	Interest Payments	2049, Interest Payments	...	1,00,00,000	1,00,00,000
ZA-2	Secretariat and Other Social Services	2203, Technical Education. 2230, Labour and Employment 2235, Social Security and Welfare 2251, Secretariat-Social Services	24,97,52,11,000	10,20,000	24,97,62,31,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2406,		Forestry and Wild Life			
		Total-Skill Development and Entrepreneurship Department	24,97,52,11,000	1,10,20,000	24,98,62,31,000
<b>Maharashtra Legislature Secretariat</b>					
ZC-1	Parliament/State/Union Territory Legislatures	2011,	2,45,42,59,000	1,89,06,000	2,47,31,65,000
ZC-2	Social Security and Welfare	2235,	20,05,40,000	...	20,05,40,000
Total-Maharashtra Legislature Secretariat					
			2,65,47,99,000	1,89,06,000	2,67,37,05,000
<b>Tourism and Cultural Affairs Department.</b>					
ZD-1	Secretariate and Other Social Services	2070,	10,59,33,000	...	10,59,33,000
		2220,			
		2251,			
ZD-2	Art and Culture	2205,	2,51,63,99,000	...	2,51,63,99,000
ZD-3	Social Security and Welfare	2235,	3,60,000	...	3,60,000
ZD-4	Forestry and Tourism	2406, 3452,	12,50,00,00,000	...	12,50,00,00,000
Total-Tourism and Cultural Affairs Department.					
			15,12,26,92,000	...	15,12,26,92,000
<b>Minorities Development Department.</b>					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZE-1	Minorities Development.	2052, Secretariat-General Services	6,12,03,02,000	...	6,12,03,02,000
		2053, District Administration.			
		2075, Miscellaneous General Services			
		2205, Art and Culture			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		Total-Minorities Development Department.	6,12,03,02,000	...	6,12,03,02,000
<b>Marathi Language Department</b>					
ZF-1	Secretariat-General Services	2052, Secretariat-General Services	20,41,08,000	...	20,41,08,000
ZF-2	Art and Culture	2205, Art and Culture	17,82,37,000	...	17,82,37,000
ZF-3	Social Security and Welfare	2235, Social Security and Welfare 2406, Forestry and Wild Life	12,40,000	...	12,40,000
		Total-Marathi Language Department	38,35,85,000	...	38,35,85,000
<b>Other Backward Bahujan Welfare Department</b>					
ZG-1	Interest Payments	2049, Interest Payments	...	25,72,57,000	25,72,57,000
ZG-2	Secretariate and Other Social Services	2216, Housing 2251, Secretariat-Social Services 2406, Forestry and Wild Life	22,25,97,000	1,000	22,25,98,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	31,74,98,75,000	...	31,74,98,75,000
	2235, Social Security and Welfare				
	Total-Other Backward Bahujan Welfare Department		31,97,24,72,000	25,72,58,000	32,22,97,30,000
<b>Soil and Water Conservation Department</b>					
ZH-1	Interest Payments	2049, Interest Payments	...	6,000	6,000
ZH-2	Social Security and Welfare	2235, Social Security and Welfare	1,00,00,000	...	1,00,00,000
ZH-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2406, Forestry and Wild Life 2702, Minor Irrigation	5,08,42,93,000	...	5,08,42,93,000
ZH-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	9,24,61,000	...	9,24,61,000
	Total-Soil and Water Conservation Department		5,18,67,54,000	6,000	5,18,67,60,000
	Total-A-Expenditure on Revenue Account		32,59,80,79,15,000	4,10,83,14,01,000	36,70,63,93,16,000
<b>B-Expenditure on Capital Account</b>					
<b>General Administration Department</b>					
A-9	Capital Outlay on Public Works	4059, Capital Outlay on Public Works 4070, Capital Outlay on Other Administrative Services	38,00,02,000	...	38,00,02,000
A-10	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	7,01,40,000	...	7,01,40,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-General Administration Department	45,01,42,000	...	45,01,42,000
		<b>Home Department.</b>			
B-10	Capital Expenditure on Economic Services	4055, 4070, 5002, 5055,	17,57,81,95,000	...	17,57,81,95,000
		Capital Outlay on Police			
		Capital Outlay on Other Administrative Services			
		Capital Outlay on Indian Railways-(Commercial Line)			
		Capital Outlay on Road Transport			
B-11	Loans to Government Servants, etc.	7610,	1,12,41,71,000	...	1,12,41,71,000
		Loans to Government Servants, etc.			
		Total-Home Department.	18,70,23,66,000	...	18,70,23,66,000
		<b>Revenue and Forests Department.</b>			
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, 4250, 6245,	5,18,000	1,00,00,000	1,05,18,000
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Other Social Services			
		Loans for Relief on Account of Natural Calamities			
C-10	Capital Expenditure on Economic Services	4406, 4415, 4701, 5475, 6401,	11,49,51,57,000	...	11,49,51,57,000
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Agricultural Research and Education .			
		Capital Outlay on Major and Medium Irrigation			
		Capital Outlay on Other General Economic Services			
		Loans for Crop Husbandry			
C-11	Internal Debt of the State Government	6003,	...	1,000	1,000
		Internal Debt of the State Government			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
C-12	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	1,53,55,15,000	...	1,53,55,15,000
		Total-Revenue and Forests Department.	13,03,11,90,000	1,00,01,000	13,04,11,91,000
		<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>			
D-8	Capital Outlay on Animal Husbandry	4403, Capital Outlay on Animal Husbandry	6,31,03,000	...	6,31,03,000
D-9	Capital Expenditure on Fisheries	4405, Capital Outlay on Fisheries	1,85,25,04,000	...	1,85,25,04,000
		6405, Loans for Fisheries			
D-10	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	20,00,00,000	20,00,00,000
D-11	Loans to Government Servants, etc	6216, Loans for Housing.	21,26,53,000	...	21,26,53,000
		7610, Loans to Government Servants, etc.			
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	2,12,82,60,000	20,00,00,000	2,32,82,60,000
		<b>School Education and Sports Department.</b>			
E-4	Capital Outlay on Education, Sports, Art and Culture	4202, Capital Outlay on Education, Sports, Art and Culture	8,25,00,000	...	8,25,00,000
E-5	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	12,22,48,000	...	12,22,48,000
		Total-School Education and Sports Department.	20,47,48,000	...	20,47,48,000
		<b>Urban Development Department.</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
F-5	Capital Expenditure on Social Services	4217, Capital Outlay on Urban Development	Rs. 13,19,56,00,000	...	Rs. 13,19,56,00,000
		5475, Capital Outlay on Other General Economic Services			
F-7	Loans for Urban Development	6217, Loans for Urban Development	12,81,96,00,000	...	12,81,96,00,000
F-8	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	4,80,16,000	...	4,80,16,000
		Total-Urban Development Department.	26,06,32,16,000	...	26,06,32,16,000
		<b>Finance Department.</b>			
G-8	Capital Outlay on Other Administrative Services	4070, Capital Outlay on Other Administrative Services	1,18,15,50,000	...	1,18,15,50,000
G-9	Public Debt and Inter State Settlement	6003, Internal Debt of the State Government	...	2,93,95,55,93,000	2,93,95,55,93,000
		6004, Loans and Advances from the Central Government			
		7810, Inter State Settlement			
G-10	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	51,00,40,000	...	51,00,40,000
		Total-Finance Department.	1,69,15,90,000	2,93,95,55,93,000	2,95,64,71,83,000
		<b>Public Works Department.</b>			
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, Capital Outlay on Housing	79,12,63,34,000	...	79,12,63,34,000
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works	24,36,31,86,000	47,15,00,000	24,83,46,86,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
			(4)		
		4202,			
		4210,			
		4217,			
		4225,			
		4235,			
		4250,			
		4202,			
		4210,			
		4250,			
H-9	Capital Outlay on Removal of Regional Imbalance		53,82,00,000	...	53,82,00,000
H-11	Loans to Government Servants, etc.	7610,	44,81,70,000	...	44,81,70,000
			1,04,47,58,90,000	47,15,00,000	1,04,94,73,90,000
			Total-Public Works Department.		
			<b>Water Resources Department.</b>		
I-5	Capital Expenditure on Irrigation	4402,			
		4701,			
		4702,			
		4711,			
		4801,			
		6003,			
I-6	Internal Debt of the State Government		...	2,63,66,54,000	2,63,66,54,000
I-7	Loans to Government Servants, etc.	7610,	67,79,25,000	...	67,79,25,000
			1,17,83,05,90,000	2,63,86,54,000	1,20,46,92,44,000
			Total-Water Resources Department.		

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
<b>Law and Judiciary Department.</b>					
J-4	Capital Outlay on Public Works	4059,	Capital Outlay on Public Works	...	9,00,00,000
J-5	Loans to Government Servants, etc.	7610,	Loans to Government Servants, etc.	...	27,00,01,000
			Total-Law and Judiciary Department.	...	36,00,01,000
<b>Industries, Energy and Labour Department.</b>					
K-9	Capital Expenditure on Economic and Social Services	4058,	Capital Outlay on Stationery and Printing	...	25,85,50,000
		4851,	Capital Outlay on Village and Small Industries.	...	25,85,50,000
		6250,	Loans for Other Social Services	...	25,85,50,000
K-10	Capital Expenditure on Industries	4875,	Capital Outlay on Other Industries	...	25,00,00,000
K-11	Capital Expenditure on Energy.	4801,	Capital Outlay on Power Projects	...	3,00,02,01,000
		6801,	Loans for Power Projects	...	3,00,02,01,000
K-13	Loans to Government Servants, etc.	7610,	Loans to Government Servants, etc.	...	12,05,60,000
			Total-Industries, Energy and Labour Department.	...	3,62,93,11,000
<b>Rural Development Department.</b>					
L-7	Capital Expenditure on Rural Development	4515,	Capital Outlay on Other Rural Development Programmes.	...	25,32,15,49,000
		5054,	Capital Outlay on Roads and Bridges	...	25,32,15,49,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		6216, Loans for Housing.			
L-8	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	1,31,60,000	...	1,31,60,000
		Total-Rural Development Department.	25,33,47,09,000	...	25,33,47,09,000
		<b>Food, Civil Supplies and Consumer Protection Department.</b>			
M-4	Capital Outlay on Food, Storage and Warehousing	4408, Capital Outlay on Food, Storage and Warehousing	84,93,44,24,000	...	84,93,44,24,000
M-5	Capital Outlay on Other General Economic Services	5475, Capital Outlay on Other General Economic Services	8,17,00,000	...	8,17,00,000
M-6	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	5,60,01,000	...	5,60,01,000
		Total-Food, Civil Supplies and Consumer Protection Department.	85,07,21,25,000	...	85,07,21,25,000
		<b>Social Justice and Special Assistance Department.</b>			
N-4	Capital Expenditure on Social Services	4059, Capital Outlay on Public Works	2,28,04,04,000	...	2,28,04,04,000
		4210, Capital Outlay on Medical and Public Health			
		4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		4235, Capital Outlay on Social Security and Welfare			
		4402, Capital Outlay on Soil and Water Conservation			
		4425, Capital Outlay on Co-operation			
		6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
N-5	Loans to Government Servants, etc	6216, 7610, Loans for Housing, Loans to Government Servants, etc.	Rs. 3,02,30,000	Rs. ...	Rs. 3,02,30,000
N-7	District Schemes	4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	77,48,91,000	...	77,48,91,000
N-8	Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	3,33,69,000	...	3,33,69,000
Total-Social Justice and Special Assistance Department.			3,11,88,94,000	...	3,11,88,94,000
<b>Planning Department.</b>					
O-10	Capital Outlay on Other Rural Development	4515, 5452, Capital Outlay on Other Rural Development Programmes. Capital outlay on Tourism	59,20,22,95,000	...	59,20,22,95,000
O-11	Capital Outlay on Hill Areas.	4551, Capital Outlay on Hill Areas.	95,00,00,000	...	95,00,00,000
O-12	Investment in General Financial and Trading Institutions	5465, Investment in General Financial and Trading Institutions	26,00,01,000	...	26,00,01,000
O-13	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,90,50,000	...	2,90,50,000
O-15	District Plan-Mumbai City	4059, 4210, 6250, Capital Outlay on Public Works Capital Outlay on Medical and Public Health Loans for Other Social Services	52,83,25,000	...	52,83,25,000
O-17	District Plan-Mumbai Suburban	4059, 4250, Capital Outlay on Public Works Capital Outlay on Other Social Services	72,03,04,000	...	72,03,04,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
O-19	District Plan-Thane	4403,	Capital Outlay on Animal Husbandry			
		4405,	Capital Outlay on Fisheries			
		4406,	Capital Outlay on Forestry and Wild Life			
		6250,	Loans for Other Social Services			
		4059,	Capital Outlay on Public Works	1,28,14,98,000	...	1,28,14,98,000
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4405,	Capital Outlay on Fisheries			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes.			
4702,	Capital Outlay on Minor Irrigation					
5054,	Capital Outlay on Roads and Bridges					
6250,	Loans for Other Social Services					
6851,	Loans for Village and Small Industries.					
			Rs.	Rs.	Rs.	
			1,28,14,98,000	...	1,28,14,98,000	
O-21	District Plan-Raigad	4059,	Capital Outlay on Public Works	67,48,68,000	...	67,48,68,000
		4210,	Capital Outlay on Medical and Public Health			
		4250,	Capital Outlay on Other Social Services			
		4405,	Capital Outlay on Fisheries			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes.			
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
		6250,	Loans for Other Social Services			
		6851,	Loans for Village and Small Industries.			
			Rs.	Rs.	Rs.	
			67,48,68,000	...	67,48,68,000	
O-23	District Plan-Ratnagiri	4059,	Capital Outlay on Public Works	45,08,06,000	...	45,08,06,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
O-25	District Plan-Sindhudurg		23,02,84,000	...	23,02,84,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-27	District Plan-Pune		1,31,25,77,000	...	1,31,25,77,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-29	District Plan-Satara		65,84,24,000	...	65,84,24,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-31	District Plan-Sangli		50,96,64,000	...	50,96,64,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-33	District Plan-Solapur	4059, Capital Outlay on Public Works	79,34,51,000	...	79,34,51,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
O-35	District Plan-Kolhapur	4059, Capital Outlay on Public Works	69,15,61,000	...	69,15,61,000
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-37	District Plan-Nashik	4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4059, Capital Outlay on Public Works	91,22,00,000	...	91,22,00,000
O-39	District Plan-Dhule	4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		4059, Capital Outlay on Public Works	46,68,14,000	...	46,68,14,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4406, Capital Outlay on Forestry and Wild Life			
4515, Capital Outlay on Other Rural Development Programmes.					
4711, Capital Outlay on Flood Control Projects					
5054, Capital Outlay on Roads and Bridges					
6217, Loans for Urban Development					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
				(4)	
			Rs.	Rs.	Rs.
O-41	District Plan-Jalgaon	6250, Loans for Other Social Services			
		4059, Capital Outlay on Public Works	78,95,81,000	...	78,95,81,000
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4851, Capital Outlay on Village and Small Industries.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-43	District Plan-Ahmednagar	4059, Capital Outlay on Public Works	1,48,88,00,000	...	1,48,88,00,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4702, Capital Outlay on Minor Irrigation			
		4851, Capital Outlay on Village and Small Industries.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-45	District Plan-Nandurbar	4059, Capital Outlay on Public Works	16,60,00,000	...	16,60,00,000
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
O-47	District Plan-Aurangabad	4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4059, Capital Outlay on Public Works	71,91,64,000	...	71,91,64,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
4403, Capital Outlay on Animal Husbandry					
4406, Capital Outlay on Forestry and Wild Life					
4515, Capital Outlay on Other Rural Development Programmes.					
4711, Capital Outlay on Flood Control Projects					
5054, Capital Outlay on Roads and Bridges					
6217, Loans for Urban Development					
6250, Loans for Other Social Services					
6851, Loans for Village and Small Industries.					
			71,91,64,000	...	71,91,64,000
O-49	District Plan-Jaina	4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
5054, Capital Outlay on Roads and Bridges					
6217, Loans for Urban Development					
			72,13,81,000	...	72,13,81,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)			
			Rs.	Rs.	Rs.		
O-51	District Plan-Parbhani	6250, Loans for Other Social Services					
		6851, Loans for Village and Small Industries.					
		4059, Capital Outlay on Public Works	19,23,20,000	...	19,23,20,000		
		4210, Capital Outlay on Medical and Public Health					
		4250, Capital Outlay on Other Social Services					
		4402, Capital Outlay on Soil and Water Conservation					
		4406, Capital Outlay on Forestry and Wild Life					
		4515, Capital Outlay on Other Rural Development Programmes.					
		5054, Capital Outlay on Roads and Bridges					
		6217, Loans for Urban Development					
		6250, Loans for Other Social Services					
		6851, Loans for Village and Small Industries.					
					70,10,50,000	...	70,10,50,000
		O-53	District Plan-Nanded	4059, Capital Outlay on Public Works			
4210, Capital Outlay on Medical and Public Health							
4250, Capital Outlay on Other Social Services							
4402, Capital Outlay on Soil and Water Conservation							
4403, Capital Outlay on Animal Husbandry							
4406, Capital Outlay on Forestry and Wild Life							
4515, Capital Outlay on Other Rural Development Programmes.							
4702, Capital Outlay on Minor Irrigation							
4711, Capital Outlay on Flood Control Projects							
5054, Capital Outlay on Roads and Bridges							
6217, Loans for Urban Development							
6250, Loans for Other Social Services							
6851, Loans for Village and Small Industries.							
					70,10,50,000	...	70,10,50,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
O-55	District Plan-Beed	4059, 4250, 4402, 4403, 4406, 4515, 5054, 6217, 6250,	Capital Outlay on Public Works Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services	63,64,43,000	...	63,64,43,000
O-57	District Plan-Latur	4059, 4210, 4250, 4402, 4405, 4406, 4515, 5054, 6217, 6250, 6851,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries.	30,05,35,000	...	30,05,35,000
O-59	District Plan-Osmanabad	4059, 4216, 4250, 4402, 4403, 4406,	Capital Outlay on Public Works Capital Outlay on Housing Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life	50,70,19,000	...	50,70,19,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
O-61	District Plan-Hingoli	4515,	Capital Outlay on Other Rural Development Programmes.			
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
		6217,	Loans for Urban Development			
		6250,	Loans for Other Social Services			
		4059,	Capital Outlay on Public Works	31,94,30,000	...	31,94,30,000
		4210,	Capital Outlay on Medical and Public Health			
		4216,	Capital Outlay on Housing			
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes.			
		4711,	Capital Outlay on Flood Control Projects			
5054,	Capital Outlay on Roads and Bridges					
6217,	Loans for Urban Development					
6250,	Loans for Other Social Services					
6851,	Loans for Village and Small Industries.					
O-63	District Plan-Nagpur	4059,	Capital Outlay on Public Works	1,01,61,02,000	...	1,01,61,02,000
		4210,	Capital Outlay on Medical and Public Health			
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes.			
		4711,	Capital Outlay on Flood Control Projects			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)			
			Rs.	Rs.	Rs.		
O-65	District Plan-Wardha	5054, Capital Outlay on Roads and Bridges					
		6217, Loans for Urban Development					
		6250, Loans for Other Social Services					
		6851, Loans for Village and Small Industries.					
			Rs.	Rs.	Rs.		
			35,93,42,000	...	35,93,42,000		
O-67	District Plan-Bhandara	4059, Capital Outlay on Public Works					
		4250, Capital Outlay on Other Social Services					
		4402, Capital Outlay on Soil and Water Conservation					
		4403, Capital Outlay on Animal Husbandry					
		4406, Capital Outlay on Forestry and Wild Life					
		4515, Capital Outlay on Other Rural Development Programmes.					
		4711, Capital Outlay on Flood Control Projects					
		5054, Capital Outlay on Roads and Bridges					
		6217, Loans for Urban Development					
		6250, Loans for Other Social Services					
					Rs.	Rs.	Rs.
					11,74,79,000	...	11,74,79,000
		O-69	District Plan-Chandrapur	4059, Capital Outlay on Public Works			
				4202, Capital Outlay on Education, Sports, Art and Culture			
				4210, Capital Outlay on Medical and Public Health			
				4216, Capital Outlay on Housing			
4250, Capital Outlay on Other Social Services							
4402, Capital Outlay on Soil and Water Conservation							
4403, Capital Outlay on Animal Husbandry							
4406, Capital Outlay on Forestry and Wild Life							
5054, Capital Outlay on Roads and Bridges							
6217, Loans for Urban Development							
6250, Loans for Other Social Services							
					Rs.	Rs.	Rs.
			80,83,85,000	...	80,83,85,000		

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
O-71	District Plan-Gadchiroli		30,05,18,000	...	30,05,18,000
		4059, Capital Outlay on Public Works			
		4402, Capital Outlay on Soil and Water Conservation			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
O-73	District Plan-Gondia		32,52,58,000	...	32,52,58,000
		4059, Capital Outlay on Public Works			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
O-75	District Plan-Amaravati	4059, 4202, 4210, 4250, 4402, 4403, 4405, 4406, 4711, 5054, 6217, 6250, 6851,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries.	59,40,09,000	...	Rs. 59,40,09,000
O-77	District Plan-Akola	4059, 4210, 4216, 4250, 4402, 4403, 4406, 4515, 5054, 6217, 6250, 6851,	Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Housing Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes. Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries.	47,53,70,000	...	Rs. 47,53,70,000
O-79	District Plan-Yavatmal	4059,	Capital Outlay on Public Works	61,08,92,000	...	Rs. 61,08,92,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-81	District Plan-Buldhana		84,47,11,000	...	84,47,11,000
		4059, Capital Outlay on Public Works			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-83	District Plan-Washim		32,29,89,000	...	32,29,89,000
		4059, Capital Outlay on Public Works			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-85	District Plan-Palghar		45,89,27,000	...	45,89,27,000
		4059, Capital Outlay on Public Works			
		4402, Capital Outlay on Soil and Water Conservation			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		Total-Planning Department.	82,44,78,27,000	...	82,44,78,27,000
		<b>Parliamentary Affairs Department.</b>			
P-3	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	22,00,000	...	22,00,000
		Total-Parliamentary Affairs Department.	22,00,000	...	22,00,000
		<b>Housing Department.</b>			
Q-6	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	52,00,000	...	52,00,000
		Total-Housing Department.	52,00,000	...	52,00,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>Public Health Department.</b>					
R-3	Capital Outlay on Medical and Public Health 4210,	Capital Outlay on Medical and Public Health	69,07,00,000	...	69,07,00,000
R-4	Loans to Government Servants, etc. 7610,	Loans to Government Servants, etc.	64,91,10,000	...	64,91,10,000
		Total-Public Health Department.	1,33,98,10,000	...	1,33,98,10,000
<b>Medical Education and Drugs Department.</b>					
S-4	Capital Outlay on Medical and Public Health 4210,	Capital Outlay on Medical and Public Health	3,72,05,36,000	...	3,72,05,36,000
S-5	Loans to Government Servants, etc. 7610,	Loans to Government Servants, etc.	10,00,11,000	...	10,00,11,000
		Total-Medical Education and Drugs Department.	3,82,05,47,000	...	3,82,05,47,000
<b>Tribal Development Department.</b>					
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	Capital Outlay on Public Works	8,46,81,11,000	...	8,46,81,11,000
		Capital Outlay on Education, Sports, Art and Culture			
		Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Co-operation			
		Capital Outlay on Major and Medium Irrigation			
		Capital Outlay on Minor Irrigation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		5054, Capital Outlay on Roads and Bridges			
T-8	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	13,81,10,000	...	13,81,10,000
T-10	District Schemes	4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	3,22,80,40,000	...	3,22,80,40,000
T-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	59,63,000	...	59,63,000
		Total-Tribal Development Department.	11,84,02,24,000	...	11,84,02,24,000
		<b>Environment Department.</b>			
U-5	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	16,91,000	...	16,91,000
		Total-Environment Department.	16,91,000	...	16,91,000
		<b>Co-operation, Marketing and Textiles Department.</b>			
V-3	Capital Expenditure on Social Services	4425, Capital Outlay on Co-operation 4851, Capital Outlay on Village and Small Industries. 5475, Capital Outlay on Other General Economic Services	99,25,04,000	...	99,25,04,000
V-4	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	21,07,00,000	21,07,00,000
V-5	Capital Expenditure on Economic Services	6425, Loans for Co-operation 6851, Loans for Village and Small Industries. 6860, Loans for Consumer Industries.	2,45,66,98,000	...	2,45,66,98,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
V-6	Loans to Government Servants, etc.	7475, 7610, Loans for Other General Economic Service Loans to Government Servants, etc.	15,54,88,000	...	15,54,88,000
		Total-Co-operation, Marketing and Textiles Department.	3,60,46,90,000	21,07,00,000	3,81,53,90,000
		<b>Higher and Technical Education Department.</b>			
W-8	Capital Expenditure on Other Social Services	4202, Capital Outlay on Education, Sports, Art and Culture	10,20,00,000	...	10,20,00,000
W-9	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	33,88,43,000	...	33,88,43,000
		Total-Higher and Technical Education Department.	44,08,43,000	...	44,08,43,000
		<b>Women and Child Development Department.</b>			
X-3	Capital Expenditure on Social Services	4235, Capital Outlay on Social Security and Welfare	13,63,000	...	13,63,000
X-4	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	7,71,30,000	...	7,71,30,000
		Total-Women and Child Development Department.	7,84,93,000	...	7,84,93,000
		<b>Water Supply and Sanitation Department.</b>			
Y-6	Capital Expenditure on Economic and Social Services	4215, 4402, 6215, Capital Outlay on Water Supply and Sanitation Capital Outlay on Soil and Water Conservation Loans for Water Supply and Sanitation	32,60,33,000	5,00,000	32,65,33,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Y-7	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	5,08,10,000	...	5,08,10,000
		Total-Water Supply and Sanitation Department.	37,68,43,000	5,00,000	37,73,43,000
		<b>Skill Development and Entrepreneurship Department</b>			
ZA-3	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	28,29,50,000	...	28,29,50,000
ZA-4	Capital Outlay on Other Social Services	4250, Capital Outlay on Other Social Services	50,00,00,000	...	50,00,00,000
		Total-Skill Development and Entrepreneurship Department	78,29,50,000	...	78,29,50,000
		<b>Maharashtra Legislature Secretariat</b>			
ZC-3	Loans to Government Servants, etc.	4216, Capital Outlay on Housing	1,95,88,35,000	...	1,95,88,35,000
		7610, Loans to Government Servants, etc.			
		Total-Maharashtra Legislature Secretariat	1,95,88,35,000	...	1,95,88,35,000
		<b>Tourism and Cultural Affairs Department.</b>			
ZD-5	Capital Outlay on Education, Sports, Art and Culture	4202, Capital Outlay on Education, Sports, Art and Culture	6,00,00,000	...	6,00,00,000
ZD-6	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	71,00,000	...	71,00,000
		Total-Tourism and Cultural Affairs Department.	6,71,00,000	...	6,71,00,000
		<b>Minorities Development Department.</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZE-2	Capital Outlay on Social Security and Welfare	4235,	25,50,00,000	...	25,50,00,000
ZE-3	Loans to Government Servants, etc.	7610,	63,00,000	...	63,00,000
			26,13,00,000	...	26,13,00,000
		Total-Minorities Development Department.			
		<b>Marathi Language Department</b>			
ZF-4	Capital Outlay on Public Works	4059,	10,00,00,000	...	10,00,00,000
ZF-5	Loans to Government Servants, etc.	7610,	47,61,000	...	47,61,000
			10,47,61,000	...	10,47,61,000
		Total-Marathi Language Department			
		<b>Other Backward Bahujan Welfare Department</b>			
ZG-4	Capital Outlay on Welfare of Scheduled Caste,Scheduled Tribes,Other Backward Classes and Minorities.	4225,	5,000	...	5,000
ZG-5	Loans for Housing.	6216,	1,32,01,000	...	1,32,01,000
	Loans to Government Servants, etc.	7610,		...	
			1,32,06,000	...	1,32,06,000
		Total-Other Backward Bahujan Welfare Department			
		<b>Soil and Water Conservation Department</b>			
ZH-5	Capital Expenditure on Irrigation	4402,	28,97,57,01,000	...	28,97,57,01,000
		4702,		...	
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Minor Irrigation			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZH-6	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	1,000	1,000
ZH-7	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,54,00,000	...	2,54,00,000
		Total-Soil and Water Conservation Department	29,00,11,01,000	1,000	29,00,11,02,000
		Total-B-Expenditure on Capital Account	5,38,24,06,53,000	2,97,48,69,49,000	8,35,72,76,02,000
		Grand Total	37,98,04,85,68,000	7,08,31,83,50,000	45,06,36,69,18,000

## STATEMENT OF OBJECTS AND REASONS.

Article 204(1) of the Constitution of India requires that as soon as may be after the grants have been made by the Assembly, there shall be introduced a Bill to provide for the appropriation from and out of the Consolidated Fund of the State of all moneys required to meet,—

(a) the grants so made by the Assembly; and

(b) the expenditure charged on the Consolidated Fund of the State but not exceeding in any case the amount shown in the statement previously laid before the Legislature.

The Bill accordingly specifies the gross amounts required to meet the grants made by the Assembly and the expenditure charged on the Consolidated Fund of the State for the Financial Year 2020-2021.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure . .	36,70,63,93,16,000
(b) Capital Expenditure . .	8,35,72,76,02,000
Total . .	45,06,36,69,18,000

Mumbai,  
Dated the 14th March 2020.

AJIT PAWAR,  
Deputy Chief Minister.